NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/ (IB)/2017

NAME OF THE PETITIONER(S)

: JOIN UP CORPORATION

NAME OF THE RESPONDENT(S)

: SAFIRE MACHINERY COMPANY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MR VISHWU MONAN.

MR VISHWU MONAN.

MR NIMIL MATUR

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ORDER

Counsel for both the parties present and submitted a settlement agreement signed by both the parties. In view of the terms of the settlement, we dispose of the petition. The settlement agreement shall form part of the record. In the event, the corporate debtor commits default, the petitioner will be at liberty to revive the petition.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)